Title: Introduction of the Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): I beg to move for leave to introduce a Bill to declare certain Indian Institutes of Information Technology established under public-private partnership as institutions of national importance, with a view to develop new knowledge in information technology and to provide manpower of global standards for the information technology industry and to provide for certain other matters connected with such institutions or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to declare certain Indian Institutes of Information Technology established under public-private partnership as institutions of national importance, with a view to develop new knowledge in information technology and to provide manpower of global standards for the information technology industry and to provide for certain other matters connected with such institutions or incidental thereto."

The motion was adopted.

SHRI PRAKASH JAVADEKAR: I introduce the Bill.